

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1854

ANSWERED ON:17.12.2013

INVOLVEMENT OF OFFICIALS IN ILLEGAL CONSTRUCTIONS .

Singh Shri Ratan;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether illegal constructions and encroachments are on the rise in the NCT of Delhi;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year;
- (c) whether the Government has received any complaints with regard to involvement of officials belonging to the Municipal Corporation of Delhi (MCD), the New Delhi Municipal Council (NDMC) and the Delhi Police in illegal constructions and encroachments;
- (d) if so, the details thereof and the total number of such cases reported separately, along with the action taken by the Government against the guilty officials in this regard during the said period; and
- (e) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of the cases reported by Delhi Police to the concerned civic agencies i.e. New Delhi Municipal Council (NDMC), Municipal Corporations etc. regarding on-going unauthorized constructions and illegal encroachments during the last three years and the current year (upto 30.11.2013) are as under:

Year	Intimation sent
2010	20152
2011	30035
2012	29203
2013	23587
(upto 30.11.2013)	

(c) & (d): Total 258 officials/officers of unified MCD were found responsible for illegal constructions and encroachments in 100 RDA cases during January, 2010 to August, 2012.

The details of the complaints received regarding the involvement of officials of DMCs in illegal constructions and encroachments during September, 2012 till date are as under:

	South DMC	East DMC	North DMC	DMC
Complaints received	1171	1934	3795	
Officers/officials found responsible	07	27	08	

The New Delhi Municipal Council(NDMC) has intimated that no such complaint has been received by them in its area.

The details of the complaints received regarding the involvement of police officials in illegal constructions and encroachment during the last three years and current year are as under:

Year	No. of complaint received	No. of complaints substantiated	No. of police personnel found involved
2010	616	16	189
2011	1476	17	101
2012	805	11	63
2013	669	10	76
(upto 30.11.13)			

(e): Delhi Police informs the land-owing agency i.e. DMCs etc. about the illegal constructions and encroachments for taking suitable action.

Whenever, any illegal/unauthorized construction is noticed, the action against the same is taken by the Building Department of the concerned DMC as per the provisions of DMC Act, 1957 and by the Enforcement Building Regulation Department of NDMC as per the provisions of NDMC Act, 1994.

MCD has revamped its infrastructure for detection and control of unauthorized/illegal constructions in Delhi. Central Control Room, Zonal Control Room and Demolition Squad etc. have been restructured and strengthened. A Nodal Steering Committee has been set up by the Hon'ble Delhi High Court to monitor action against unauthorized/illegal constructions and encroachment on Government land in the National Capital Territory (NCT) of Delhi.

In NDMC area, Enforcement Building Regulation Department is dedicated to check the unauthorized constructions. Five Junior Engineers have been exclusively deputed to check and take immediate action against the unauthorized construction in their concerned areas.